STATEMENT

Number of temporary employees in the Department of Communications including its attached and subordinate offices but excluding the Posts and Telegraphs Department.

		oftemporar on 31-12-19	Number out of col.		
,	Purely tempo- rary	Quasi- perma- nent	Total	made permanent by the end of year 1963	
	1	2	3	4	
Class I (Gazetted) Class II (Non-Gazetted) Class III Class IV	. 33 . 211 . 149	2 1 6 88 57	5 1 39 299 206	 31 5	

नफा श्रीर नागालंड में सैनिकों को वी गई सामग्री

६८८ श्री विमलकुमार मन्नालालजी चौरड़िया : क्या प्रतिरक्षा मती यह बनाने की अपा करेंगे कि :

- (क) नेफा श्रीर नागालैंड मे सैनिकों को घटिया किस्म की सामग्री दिये जाने के सम्बंध मे जो जाच की गई थी उसका क्या परिणाम निकला , श्रीर
- (ख) इस मामले मे क्या कार्यवाही की गर्ड ?

†[Supply of Material to Soldiers in N.E.F.A. and Nagaland

688 SHRI V M CHORDIA: Will the Minister of Defence be pleased to state:

- (a) the outcome of the enquiry made regarding supply of inferior quality of material to the soldiers in NEFA and Nagaland; and
- (b) the action taken in the matter?]

प्रतिरक्षा मत्री (श्री वाई० बी० चह्वाण):

(क) उत्तर-पूर्व सीमा एजेसी ग्रौर नागालेंड में मेना के सेविवर्ग को दिए गए प्रदायों के वारे में कोई जाच नहीं हुई है।

(ख) प्रज्न नही उठना ।

†[THE MINISTER OF DEFENCE (SHRI Y B. CHAVAN): (a) There has been no enquiry in respect of supplies made to Army personnel in NEFA and Nagaland.

(b) Does not arise.]

UNEMPLOYMENT OF ADULTS

689 SHRI D. L. SEN GUPTA: SHRI LOKANATH MISRA:

Will the Minister of Labour AND EMPLOYMENT be pleased to state:

- (a) the number of adult unemployed so far registered in each State;
- (b) the number out of them who are scientists, engineers and medical practitioners; and
- (c) how many of them have got registered for unskilled jobs?

THE MINISTER OF LABOUR AND EMPLOYMENT SANJI-(SHRT D VAYYA): (a) to (c)

State/Union Territory		Total number of all applicants on the Live Regis-	Number of applicants included in Col. (3) registered as:—				
		ter of the Employment Exchanges as on 30-6-64	Scien- tists	Engin- eers	Medical Practi- tioners	Unskilled workers	
1	. Andhra Pradesh .	1,38,328	35	1.709	241	5,220	
2.		47,430	6	, 69	17	3,865	
3.		1,58,054	26	645	72	13,173	
4.		96,561	76	1,048	288	9,222	
5.		3,772	*	*	*	•	
6.		73,865	40	391	24	2,657	
7		7,889	_	18	3	515	
8.		5,367	13	41		1,907	
_9.	Kerala	1,51,927	72	1,939	102	9,060	
Io.	. Madhya Pradesh .	1,50,605	34	624	73	11,459	
r T		2,06,904	10	852	66	8,3 7 1	
I 2		2,53,563	170	1,087	107	17,359	
<u>1</u> 3	. Manipur .	6,653		6		37	
14		1,13,830	70	2,322	82	14,612	
15		81,718	11	266	55	22,390	
16		2,731		17	I	5	
17		94,728	13	338	68	16,186	
18		64,758	6	262	155	2,467	
19		7,085				73	
20		3,87,728	111	420	155	32,472	
21	. West Bengal .	4,88,787	208	1,525	142	20,875	
	ALL INDIA TOTAL.	25,42,283	901	13,579	1,651	1,91,925	

MINIMUM WAGES FIXED BY INDUSTRIAL TRIBUNAL

Written Answers

SHRI D. L SEN GUPTA: 690. SHRI LOKANATH MISRA:

Will the Minister of LABOUR EMPLOYMENT be pleased to state the lowest and highest amount of minimum wage so far fixed by any Industrial Tribunal for an unskilled worker in India?

THE MINISTER OF LABOUR AND EMPLOYMENT (Shri D. SANJI-The VAYYA): information is not available. The time and labour involved in collecting the information will not be commensurate with the objects in view.

*Occupational break-up of applicants on the Live Register in Goa is not available.

BHARAT ELECTRONICS LTD.

- 691. SHRI N. SRI RAMA REDDY: Will the Minister of Defence be pleased to state:
- (a) how many times there were 'Tool Down' strikes in the Bharat Electronics Limited, Bangalore during the last two years;
- (b) whether these strikes were legal; and
- (c) if the answer to part (b) above be in the negative, what action was taken in this connection?

THE MINISTER OF DEFENCE PRO-DUCTION (SHRI A. M. THOMAS): (a) Eleven (since 25.9.63).